

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24. CONT.A./12/2023, IVN.P./40/2024, IA- 2564, 2580 &
3399/2023 in C.P.(IB)/893(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES: Bank of Baroda
Vs
SKS Power Generation (Chattisgarh) Limited

SECTION: 7, 60(5), 19(2), 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.
Rule 11 of NCLT Rules, 2016

ORDER

1. Mr. Pradeep Sancheti, Ld. Sr. Counsel a/w Mr. Somesh Srivatava and Mr. Ramakant Rai i/b Trilegal, Ld. Counsel for the Resolution Professional in IA-2564, 2580, 3399/2023, Int.P./40/2024, Cont.A/12/2023 present. Mr. Janak Dwarkadas, Ld. Sr. Counsel a/w Mr. Ameya Gokhale, Mr. Rishabh Jaisani and Mr. Harit Lakhani i/b Shardul Amarchand Mangaldas & Co., Ld. Counsel for the Applicant in IA-3399/2023 present. Mr. Gaurav Joshi, Ld. Sr. Counsel a/w Mr. Ashish Kamat, Ld. Sr. Counsel a/w Ms. Pooja Mahajan, Mr. Manu Krishnan, Mr. Saurbh Bachhawat, Ms. Prinyanka Pandey i/b Chandhiok & Mahajan, Ld. Counsel for SRA present. Mr. Madhav Kanoria a/w Mr. Anush Mathkar, Ms. Srideepa Bhattacharya and Mr. Harsh Rathi, Ld. Counsel for CoC in AI-3399/2023 present. Ms. Gauri Rasgotra a/w Mr. Angad Sandhu, Mr. Gaurav Sharawat, Ms. Priyashree Sharma, Ms. Shruti Sardesai and Mr. Gunav Gujral, Ld. Counsel in Inv.P./40/2024 present (VC). Mr. Chetan Kapadia, Ld. Sr. Counsel a/w Mr. Madhav Kanoria, Ms. Srideepa Bhattacharyya, Mr. Harsh Rathi, Ld. Counsel for CoC present (VC). Mr. Yash Momaya a/w Mr. Zaid Mansuri i/b DSK Legal, Ld. Counsel for Applicant (VPAM) in IA-3336/2023 present (VC). Mr. Tushad Kakalia a/w Mr. Kayomars Kerawalla i/b Vohuman Legal, Ld. Counsel for R1-R3 in IA-2580/2023 present (VC).

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2. **IA-3399/2023:** Partly heard. Reply of the RP, CoC and SRA received on board. List this IA on **27.06.2024** for final hearing. No further adjournment will be granted in this case.
3. **IVN.P./40/2024:** Heard. Reserved for Orders.
4. **CONT.A./12/2023, IA-2564/2023, IA-2580/2023:** List these matters on **26.07.2024** for further consideration. In IA-2580/23, final chance is given to the Respondent(s) to file reply before the next date of hearing (26.07.2024).

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)